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The course also provides for practical training in the different subjects.

### Sanchi Stupa

\*862. { Shri Shivananjappa:  
Sardar Iqbal Singh:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Archaeological Department has taken up the renovation work of Buddhist Stupa at Sanchi;

(b) the estimated cost of repairs; and

(c) when the work will be over? .

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No renovation work is being taken up but repairs in the shape of grouting work with a view to consolidating the Stupa are being carried out.

(b) A sum of Rs. 36,300/- is proposed to be spent during 1958-59.

(c) It is hoped to complete the work by the end of the current financial year.

### Oil Drilling School

\*863. Shri Hem Raj: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether Government propose to open or establish any school for training young men in oil drilling; and

(b) if so, its location?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). It is proposed to establish a training school for drilling personnel at Jawalamukhi.

### Sand Stowing Scheme for Raniganj Collieries

\*866. Shri Ajit Singh Sarhad: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Committee appointed by the Coal Board to draw up central schemes of stowing and supply of sand for stowing for the collieries situated in the Raniganj area has submitted its report; and

(b) if so, whether Government have initiated any action on the basis of the recommendations of the Committee?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, Sir. The Committee submitted its report to the Coal Board in May, 1958.

(b) This report, as well as the one submitted by a similar Committee constituted by the Board in respect of the Jharia coalfield, are under examination by the Board.

### Report of Commissioner for Scheduled Castes and Scheduled Tribes

\*867. Shri Siddiah: Will the Minister of Home Affairs be pleased to state:

(a) whether the Commissioner for Scheduled Castes and Scheduled Tribes has submitted the Report for the year 1957-58; and

(b) if so, whether a copy of it will be placed on the Table?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir.

(b) Yes, as soon as printed copies are available.

### All-India Petrol Traders' Association

\*868. Shri Warrior: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the Government of India have received representations from the All-India Petrol Traders' Association regarding the rigid one-sided agreements imposed on them by the foreign Oil Companies; and

(b) if so, the action taken thereon?